NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-JUI	DICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/170/2016	
NAME OF THE PETITIONER(S)	: Mrs. M. Afthunnisa Begum & 5 others	
NAME OF THE RESPONDENT(S)	: M/s A.S. Nisar Ahmed and Company Limited & 3 others	
UNDER SECTION	: 397/398, 111/59	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
DFor. J. 11. Bharlen Kiente Enshie	Coursel for Petitive	Gh.
D. M. ROSHAN ASSA	count for Despondent	Y. 16444

ORDER

Counsels for both the parties are present and reported that the settlement talks are in progress. They prayed for more time. At request, time is enlarged. Put up on 01.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk